

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 212 OF 2015**

**Dated: 17<sup>th</sup> November, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**West Bengal State Electricity Distribution Co. Ltd. ...Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Srivastava

Counsel for the Respondent(s) : Mr. Rajiv Shankar Dvivedi for R.2

**ORDER**

Issue notice. Mr. Rajiv Shankar Dvivedi takes notice on behalf of Respondent No.2. Notice be issued to the other Respondents returnable on 30.11.2015. Dasti in addition is permitted.

List the matter on **30.11.2015.**

**(I.J. Kapoor )  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/dk